

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016
APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015
APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015
APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016 AND
APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

Dated: 17th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd.	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015 AND
APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015

In the matter of:

JSW Steel Ltd.	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd.	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)

APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

In the matter of:

TANFAC Industries Ltd.	Appellant(s)
Vs.		
Tamil Nadu Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

ORDER

The learned counsel, Ms. Sonakshi Malhan, appearing for the learned counsel, Mr. Rahul Balaji for the Appellant submitted that, the Appellant will file a consolidated/common written submission in respect of these cases within two weeks from today.

The learned counsel, Mr. S.Vallinayagam, appearing for the first Respondent submitted that, he will also file his consolidated/common written submission in all these cases within two weeks.

Submissions made by the learned counsel appearing for the Appellant and the first Respondent, as stated supra, are placed on record.

The learned counsel appearing for the Appellant and the first Respondent are permitted to file their respective consolidated/common written submissions by 31.05.2018. Thereafter, the Appellant is also permitted to file the rejoinder submission to the consolidated/common written submission to be filed by the Respondent/State Commission by 14.06.2018, after duly serving copy to the other side.

List this batch of appeals for hearing on 02.07.2018, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

js/vt